

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5048

ANSWERED ON:02.09.2011

CLOSED POWER PROJECTS OF NTPC

Naik Dr. Sanjeev Ganesh;Siricilla Shri Rajaiah;Sugumar Shri K.

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) had to shutdown many of its plants in the country including Orissa due to violation of norms;
- (b) if so, the details thereof, State-wise and plant-wise;
- (c) whether the NTPC had ordered any enquiry to reveal the reasons for violating local laws;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the NTPC in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) & (b): Yes, Madam. NTPC had to shut down four units of 500 MW capacity each of Talcher Super Thermal Power Station Stage-II, in Orissa owing to the closure notice served on it by the Orissa State Pollution Control Board (OSPCB) relating to the issues of environment and ash management.
- (c): No Madam.
- (d): Does not arise in view of reply at (c) above.
- (e): Following the receipt of closure notice, NTPC took up the matter with OSPCB. An action plan comprising corrective measures is being implemented by NTPC and monitored by OSPCB. NTPC has been adhering to all the environmental/pollution control norms existing at the time of commissioning of the various stages. OSPCB, during various inspections/visits to the power plant over the years, has suggested various actions relating to environmental/pollution control norms. Some of these suggestions are under various stages of implementation by NTPC.